Introduction of 'Executive Fares' by Indian Airlines

824. SHRI SURESH SHAMRAO KALMADI: Will the Minister of TOURISM AND CIVIL AVIATION be please<j to state;

- (a) whether it is a fact that Indian Airlines is going to introduce "Executive Fares" from 1st June, 1982;
 - (b) if so, what are the details thereof; and
- (c) what would be the impact on the revenue side by introduction of the same?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA); (a) Yes, Sir. Indian Airlines plans t₀ introduce Executive Class on its Airbus aircraft from June/July 1982. The exact date of introduction is not yet decided.

(b) Executive Class passengers would be charged a fare amounting to 12J per cent in excess of what is charged from standard class passen gers.

Executive Class passengers will be provided additional facilities in the shape of physical convenience in regard to seat size, comfort leg space and the facility of 30 Kgs. of free baggage.

(c) There is a likelihood of a mar ginal addition to the revenue.

Steps to attract suitable person_s for Armed Forces

825. SHRI ARVIND GANESH KULKARNI:

SHRI SURESH SHAMRAO KALMADI:

Will the Minister of DEFENCE be pleased to state.-

(a) whether it is a fact that the armed forces are facing a serious problem of getting enough people of the right calibre for officer jobs;

(b) whether Government have conducted any study into the problem and if so, what are details thereof;

to Questions

- (c) whether it is also a fact that the emoluments and other facilities for armed forces personnel are far short of offers in other organisations and private companies;
- (d) if so, what steps Government propose to take in the matter to attract suitable persons to these ser vices; and
- (e) what is the number of women in the officer rank_s of the three ser vices?

THE MINISTER OF DEFENCET (SHRI R. VENKATARAMAN): (a) to (d) While there is shortage of officers in the Armed Forces at present, the overall quality of officers remains high.

- 2. Government is seized of the problem and efforts are being made to improve service conditions/career prospects of officers to attract appropriate material from amongst the be^t of the country's youth.
- 3. In order to make service in the Armed Forces more attractive, a com prehensive Cadr_e Review has been carried out which has enhanced the promotion prospects in ail ranks of Services. A large $numbe_r$ the of appointments at various levels have been upgraded. Selection Grade to 20 per cent of Officers of the rank of Major/Lt. Colonel and equivalent rank_s in the Navy and Ai_r Force has been introduced. There has been a significant enhancement in pensionary benefits and the facility of enhance ment of leave has been extended to these officers. Apart from the above, Government have recently undertaken) a vigorous publicity drive to highlight the attractive aspects of service in the Armed Forces. All the above-men tioned measures are expected to en courage young people to opt for a Military Career.

(e) Women are recruited to the i Army Medical Corps, Army Dental Corps and Military Nursing Services. The total number of women officers in various corps as on 1-4-82 are indicated below:—

Army Medical Corps 210
Army Dental Corps 19
Army Nursing Services 2269.

Rotational Transfer of Employees in I.T.D.C.

826. SHRI YOGENDRA SHARMA: Wiil the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that there are a number of employees in ITDC being allowed to remain continuously not only in one ceat but also in one division/unit of ITDC for unduly long period and thus has cultivated unwanted cliques which finally has resulted in un-desirable activities such as mis-use oi power and position, leakage of business etc. not conducive to the healthy growth of ITDC;
- (b) if so, what are the details about the rotation scheme framed, if any, so far:
- (c) whether ITDC has drawn up any programme to rotate atleast those employees who continue on the same working place/unit/division for more than 5 years; and
- (d) if not, what are the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN): (a) No, Sir.

- (b) and (c) A copy of the scheme for inter-unit transferability is enclosed.
 - (d) Does not arise.

Statement

Scheme for inter-unit transferability

1. The non-officer employee of the non-HCE commercial/Operational 288 RS—8.

units will be liable to be transferred, if so desired by the Management, to any of the commercial units normally within the region in which they have been working provided that in case of special exigencies of service they are liable to be transferred even outside the region.

- 2. On transfer, the usual time will be for a period of two years which can be extended by one more year. The employees wili be entitled to draw, either the emoluments and benefits which he would have drawn but for his transfer, or the emoluments and benefits of the unit to which he is transferred, whichever is considered beneficial to him. Normally, transfer will be made in corresponding scale.
- 3. The seniority and promotional prospects of the commercial/operational non-officer employees in various commercial/operational non-HCE units will continue to be maintained in the respective cadre to which they belong at present.
- 4. In the cases in which such transfers are to be made to a higher post in other unit, the employees concerned will be eligible for officiating allowance as per rules.
- 5. With a view to give effect to the Scheme of inter-unit transferability of the employees as indicated above, a proper selection of the employees would be made by a Committee constituted as follows, region-wise.

Northern region:

- 1. DDM (Commercial)
- 2. Regional Manager (T)
- 3. A Personnel Executive to be nominated by DM(P)
 - 4. Controller CRS.

Western region:

- 1. Regional Manager, Bombay,
- 2. Manager (DFS)
- 3 Asstt. Manager (Sales)
- 4. Asstt. Managers